

(a) what is the amount sanctioned mill-wise for modernisation of the seven cotton Mills run by the National Textile Corporation in West Bengal and details thereof;

(b) whether the modernisation work has been initiated and if so, to what extent;

(c) the amount spent so far in each mill; and

(d) by when the work will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURY): (a) to (d) The required information is indicated in the statement attached. [See Appendix xc Annexure No. 61].

Colour film processing laboratory at Calcutta

1005. SHRI KALYAN ROY: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply to Unstarred Question 135 given in the Rajya Sabha on the 25th April, 1974 and state :

(a) whether a decision has since been taken to set up a Television Films Production Centre at Calcutta;

(b) if not, the reasons for delay;

(c) what progress has since been made to establish a Regional Film Production Centre of the Films Division at Calcutta;

(d) whether any decision has since been taken by the West Bengal Government to set up a colour film processing laboratory at Calcutta; and

(e) if so, whether any financial assistance has been made available to the State Government for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM

BIR SINHA) : (a) and (b) Details on plan outlay, staff requirements, buildings construction, equipments etc. have to be worked out and discussed at several meetings before a comprehensive memorandum could be submitted to the Ministries concerned for consideration. The memorandum is now being finalized.

(c) The Regional Film Production Centre of the Films Division has since started functioning at Calcutta.

(d) This question is still under consideration of the Government of West Bengal.

(e) Does not arise.

Communal disturbances at Borsad, Gujarat

1006. SHRI S. A. HASHMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that on 11th April, 1974, State Police and State Reserve Police personnel took part in the communal disturbances at Borsad in Gujarat;

(b) whether it is also a fact that no punishment was given to them ; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) According to information received from the Government of Gujarat, the State Police and the State Reserve Police personnel did not participate in the communal disturbances at Borsad on April 11, 1974. They were deployed for maintaining law and order.

(b) and (c) Do not arise.